

>**11.07 hrs.**

Title: Welcome address by Deputy Speaker to Joint sitting of both Houses of Parliament.

MR. DEPUTY-SPEAKER: Hon. Members, I welcome you all to this Joint Sitting of both the Houses of Parliament. This is the third occasion when the Parliament is meeting in such a Sitting. The first occasion was in the context of the establishment of the Dowry Prohibition Act in 1961. The second one was for enacting the Banking Services Commission (Repeal) Act, in 1978. We are assembled today for consideration of and voting on the Prevention of Terrorism Bill, 2002...*(Interruptions)*

MR. DEPUTY-SPEAKER: The Bill seeks to replace the Prevention of Terrorism Second (Ordinance), 2001 which was passed by the Lok Sabha on 18th March, 2002 but rejected by the Rajya Sabha on 21st March, 2002....*(Interruptions)*

MR. DEPUTY-SPEAKER: The device of Joint Sitting of the Houses, as all of you are aware, is designed for articulating the will of the sovereign people of India through the totality of their representatives in the Parliament as part of our democratic process....*(Interruptions)*

MR. DEPUTY-SPEAKER: The occasion calls for deliberations marked by seriousness, mutual respect and harmony amongst the Members. I look forward to your cooperation for transaction of the Business accordingly.â€¦*(Interruptions)*

MR. DEPUTY-SPEAKER: Now, Secretary-General to lay the Bill on the Table....*(Interruptions)*

MR. DEPUTY-SPEAKER: I will give you the floor later.â€¦*(Interruptions)*

MR. DEPUTY-SPEAKER: Let the Business start. I promised you that I would give you the floor. Please do not do like this....*(Interruptions)*

MR. DEPUTY-SPEAKER: Now, Bill to be laid on the Table. Secretary-General. _____

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